

cult to exercise effective control over production and smuggling of opium.

(c) There is a proposal under consideration of the Government to make a general survey of the traditional poppy growing areas where poppy had been cultivated in the past and also in new areas adjoining present poppy growing areas for securing more acreage under poppy cultivation during the next (1971-72) crop season.

(d) For declaring a particular area suitable for opium cultivation, some of the important factors which are taken into account are :—

- (i) the area is a traditional poppy growing area ;
- (ii) it is compact and contiguous ;
- (iii) soil is fertile and suitable for poppy cultivation ; and
- (iv) proper irrigation facilities are available and general climatic conditions are suitable.

Expansion of Currency in Circulation

3789. SHRI BIRENDRA SINGH RAO :
SHRI N. SHIVAPPA :

Will the Minister of FINANCE be pleased to state :

(a) whether Indian currency in circulation has been expanded by Rs. 363.7 crores to Rs. 4200 crores by the year 1969-70 ;

(b) whether this expansion is larger than the expansion of Rs. 325 crores in the previous year ;

(c) whether the increase in notes circulation is substantially larger, than in the preceding year while that in rupee coins was smaller ; and

(d) if so, the reasons thereof and steps taken or proposed to be taken by Government in this regard ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b). The currency with the public expanded only by Rs. 328 crores during 1969-70 and stood at Rs. 4010 crores as on the last Friday of March, 1970. The corresponding expansion in the preceding year was Rs. 306 crores.

(c) Notes in circulation increased by Rs. 345 crores during 1969-70 as against an increase of Rs. 303 crores recorded in the preceding year.

The increase in rupee coins in circulation (including Mahatma Gandhi Centenary Commemorative coins) was however, smaller at Rs. 11 crores as against Rs. 23 crores witnessed in the preceding year.

(d) The currency expansion has taken place in order to meet the requirements of growth in national output, the diversification of the industrial structure and the increased monetisation of the economy. A major objective of fiscal and monetary policy is to ensure that monetary expansion of which currency expansion is the principal component, is kept within limit set by the growth of national output and increased requirements emanating from monetisation of the economy.

Jamair Airlines

3790. SHRI BIRENDER SINGH RAO :
Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the names and addresses of the proprietors of M/s. Jamair Airlines ;

(b) the date of licence to fly aeroplanes issued to the company ; and

(c) the number and names of the routes on which this company is operating its flights ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) :

(a) Jamair is a private limited company. The names and addresses of its Directors are as follows :

1. Shri C. L. Chandak — 2, Camac Street, Calcutta.
2. Shri J. B. Muff — do.
3. Shri P. R. Chandak — do.
4. Shri G. N. Chandak — do.
5. Shri B. R. Chopra — 402, Akash Deep, Barakhamba Road, New Delhi.

(b) A non-scheduled permit, effective from 1st January 1959, was issued to Jamair on 31st

December, 1958. Since then it is being renewed periodically and is at present valid upto 31st March 1972.

(c) The company is at present operating on the following three routes :

1. Calcutta-Agartala.
2. Calcutta-Jalpaiguri via Purnea.
3. Calcutta-Jalpaiguri-Telcpara-Grassmore-Bhatpara-Newlands.

Planes owned by Jamair Airlines

3791. SHRI BIRENDER SINGH RAO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number of planes owned by Jamair Airlines at present in the country ;

(b) the estimated value of the planes ; and

(c) the number of planes of this company which crashed so far and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) : (a) and (b). The fleet of Jamair consists of three Skymasters and three Dakotas and their value is estimated at Rs. 27.5 lakhs. (This does not include two Dakotas valued at about Rs 6 lakhs which were involved in fatal accidents in the recent past).

(c) Two Dakotas were involved in major accidents—one on 5th December 1970 near Safdarjung aerodrome and the other on 26th March 1971 near Hashimara.

The investigation report in respect of accident on 5th December 1970 has been received recently and is under examination. The accident on 26th March 1971 near Hashimara is under investigation by a Court of Inquiry.

Demand for Devaluation of Indian Rupee by World Bank

3792. SHRI INDRAJIT GUPTA : Will the Minister of FINANCE be pleased to state :

(a) whether the World Bank had demanded for further devaluation of the Indian rupee ;

(b) if so, the reasons therefor ; and

(c) the decision taken by Government in the matter ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) No, Sir.

(b) and (c). Do not arise.

Loan from World Bank for Purchase of Tractors

3793. SHRI C. K. CHANDRAPPAN : Will the Minister of FINANCE be pleased to state :

(a) whether India had entered into an agreement with the World Bank for a loan to finance 10,000 tractors to be made available from United States of America, United Kingdom and West Germany ;

(b) the approximate price for one tractor imported according to this agreement ; and

(c) the approximate price of more or less the same type of tractor imported from the Socialist countries ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) During the last one year, Government of India has signed five development credit agreements with the International Development Association, an affiliate of the World Bank, for agricultural credit projects in the States of Gujarat, Punjab, Andhra Pradesh, Haryana and Tamil Nadu. The Credit amount in each case provides for import of agricultural tractors as under Gujarat (2200) Punjab (8000), Andhra Pradesh (1500), Haryana (6000) and Tamil Nadu (1500) over a two to three year period. Tractors are to be imported from those suppliers in the World Bank Member Countries and Switzerland, who have established tractor manufacturing facilities in India, or have obtained necessary approvals of the Government of India, for manufacture of tractors in India.

(b) and (c). Orders have not yet been placed for the import of tractors under the Agreements mentioned in part (a) above.

Contract for interior decoration of Hotel Building at Chanakypuri taken over by ITDC from N. D. M. C.

3794. SHRI C. K. CHANDRAPPAN : Will the Minister of TOURISM AND